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Notice

By virtue of an affidavit sworn before the **Executive Magistrate JATNI** on Dated **3rd May 2024**, I, **Mrs. NAMITA BEHERA**, Address **W/o.: SAROJ KUMAR BEHERA, AT-KAITHAPALLI STREET, PO/PS-SURADA, DIST.- GANJAM, ODISHA, PIN-761108** have changed my name from **“NAMITA DALAI”** to **“NAMITA BEHERA”**. Henceforth, I shall be known as **“NAMITA BEHERA”** for all purposes.

NAMITA BEHERA